

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 336/2005  
OA 131/2002

New Delhi, this the 20<sup>th</sup> day of February, 2006

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)  
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

Shri Javed Ahmed  
Junior Engineer (Works)  
Northern Railway  
Hazarat Nizamuddin,  
New Delhi.

... Applicant.

(By Advocate Shri B.S. Mainee)

VERSUS

1. Shri V.N. Mathur  
General Manager  
Northern Railway  
Baroda House,  
New Delhi.

2. Sh. Raj Kumar  
Chief Medical Director  
Northern Railway  
Baroda House  
New Delhi.

... Respondents.

(By Advocate Shri V.S.R. Krishan with Sh. Satpal Singh)

**O R D E R (ORAL)**

By Hon'ble Mr. V.K. Majotra:-

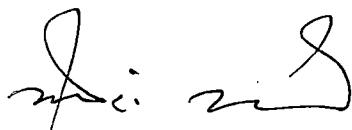
Learned counsel heard.

2. According to learned counsel of the respondents, an amount of Rs.79,544/- had been paid to the applicant in terms of Tribunal's directions contained in order dated 22.12.2004. Another amount of Rs.54,556/- was due to the applicant in terms of the package deal for the Apollo Hospital. For this amount, the learned counsel delivered a cheque no.577393 dated 16.2.2006 for Rs.54,556/- of Reserve Bank of India to the learned counsel of the applicant in the Court.



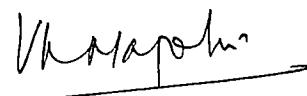
- 2 -

3. Learned counsel of the applicant stated that applicant does not have a copy of circular regarding package deal with the Apollo Hospital nor has it been supplied by the respondents and that according to him, respondents have yet to pay an amount of Rs.65,000/- approximately. Veracity of applicant's claim in terms of package deal is a contentious issue, which cannot be adjudicated in contempt proceedings. In our view, Tribunal's directions have been complied with by the respondents. If the applicant is still aggrieved, he shall have the liberty to resort to appropriate proceedings. CP is disposed of and notices to respondents are discharged. However, respondents are directed to supply copy of the package for Apollo Hospital to the applicant within a period of one month from the date of communication of this order.



(Mukesh Kumar Gupta)  
Member (J)

/gkkg



(V.K. Majotra)  
Vice-Chairman (A)

20.2.06